

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019  
PETITION NUMBER : CP/1011/IB/2018  
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)  
(AKR HOLDINGS PVT LTD)  
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 OTHERS  
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. CITANDRA MOHAN

COUNSEL FOR  
RESPONDENT

R. CM

N-K KUMAR

LIQUIDATOR

N/K

ORDER

Both the sides are present. It is noted that there is no compliance with the order dated 16.09.2019. Therefore, last and final opportunity is given for making compliance with the said order and Mr. Allan Paul shall remain present before this Bench on next date of hearing. Put up on 03.10.2019 at 10.30 A.M.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)